NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1280/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES:

: Sodexo Food Solutions India Pvt. Ltd. V/s. Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION NAME SIGNATURE S. No. Prijanka Shelty Aduocata 116 Adwaya Ligal for Corporate Debtor dy.

Alexe date - 8th January 18 Agentil Continued on Page -2-

ORDER

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T.C.P. No. 1280/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- The Court is busy in Part heard matter. Adjourned to 08.01.2018.

Sd/-BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-M.K. SHRAWAT Member (Judicial)

07.12.2017 _{Aah}

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